

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 27.09.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

01:55 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial)

For Opinion/ Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (CH) (Ins) No. 53 of 2021	Yogesh Kundra Vs SEW & Prasad Joint Venture & Anr.	Varsha Banerjee Amir Bavani	V. Lakshmi Narayanan Harshini Jothiram- R1

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By order of Hon'ble Acting Chairperson

-sd/-

Registrar